

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 1504/89

Monday, this the 11th day of April, 1994

SHRI N. DHARMADAN (J)  
SHRI P.T. THIRUVENGADAM (A)

Pradeep Kumar,  
90, B.D. Estate,  
Timarpur, Delhi-7.

... Applicant

By Advocate Shri B.B. Raval

V/s

1. Union of India through  
Director General of Employment &  
Training, Ministry of Labour,  
Shram Shakti Bhawan,  
New Delhi - 1.
2. Sub-Regional Employment Officer  
(Technical), Sub-Regional Employment  
Exchange, Pusa, New Delhi-12.
3. The Director (Employment),  
Delhi Administration,  
2, Ballrey Lane,  
Delhi-110 054.

.. Respondents

By Advocate Mrs. M.M. Sudesh.

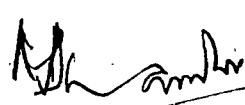
ORDER

N. DHARMADAN (J)

The learned counsel for the applicant submitted that since  
there is no interim order, he is not pressing the original application.  
Accordingly, the application is dismissed as closed. No costs.

P. T. 2/2

( P.T. THIRUVENGADAM )  
MEMBER (A)

  
11.4.94.

( N. DHARMADAN )  
MEMBER (J)

v/-